

(a) the progress made by the All India Institute of Medical Sciences into their recent research in the field of fertility control;

(b) by when the Institution is likely to make available the research for the benefit of the country; and

(c) what was the quantum of assistance given by the U.S. to All India Institute of Medical Sciences in this regard?

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND  
FAMILY WELFARE (SHRIMATI D.K.  
THARADEVI SIDDHARTHA):

(a) The AIIMS is carrying out some research projects in the field of fertility control which are progressing satisfactorily.

(b) It is not possible to predict the time frame when the result would be available for use in the Family Welfare Programme.

(c) No financial assistance has been provided by the United States for this purpose.

#### Shortage of Blood in the Country

274. SHRI SATISH PRADHAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that there is an acute blood shortage in the country as a result of AIDS scare and number of AIDS cases detected by the blood banks;

(b) the number of blood banks operating in the country; Government and

Private-State-wise with average monthly collection of blood, minimum and maximum collection;

(c) whether in view of the reported scare of AIDS, Government have sent revised guidelines/directions for strict compliance by the blood banks; and

(d) whether Government are considering appropriate legislative and administrative measures to regulate the working of the blood banks in the country and the details thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF HEALTH AND  
FAMILY WELFARE (SHRIMATI D.K.  
THARADEVI SIDDHARTHA):

(a) No, Sir. However, there is no overall shortage of blood to the extent of 50% due mostly to lack of voluntary blood donation.

(b) There are 1,018 blood banks, out of which 608 blood banks are in the Government sector, 354 in the private sector and 56 blood banks managed by the voluntary organisations. They collect about 19.5 lakh units of blood annually. State-wise list of blood banks is enclosed in Statement. [See below]

(c) and (d) The existing provisions on Blood Banks in the Drugs and Cosmetics Rules are being amended to have more stringent control. The Central Government is also assuming powers to approve the grant/renewal of Licence for all Blood Banks issued by the state licensing authority.

#### Statement

*State-Wise List of Government and Private Blood Banks in the Country*

Name of the State	Number of Blood Banks		
	Government	Private	Voluntary Organisation
1. Andhra Pradesh	45	37	1
2. Assam	6	—	

Name of the State	Number of Blood Banks		
	Government	Private	Voluntary Organisation
3. Bihar	47	23	2
4. Gujarat	20	11	3
5. Haryana	15	—	
6. Himachal Pradesh	7	—	
7. Jammu & Kashmir	10	—	
8. Karnataka	34	28	
9. Kerala	14	28	
10. Madhya Pradesh	52	17	2
11. Maharashtra	57	82	5
12. Manipur	5	—	
13. Meghalaya	5	—	
14. Nagaland	3	—	
15. Orissa	5	4	39
16. Punjab	20	8	1
17. Rajasthan	18	2	
18. Sikkim	1	—	
19. Tamil Nadu	84	52	
20. Tripura	4	—	
21. Uttar Pradesh	68	28	
22. West Bengal	65	20	2
23. Goa	3	2	
24. Mizoram	1	—	
25. Arunachal Pradesh	1	—	
26. Andaman & Nicobar Islands	1	—	
27. Pondicherry	1	—	
28. Delhi	14	11	1
29. Chandigarh	2	1	
30. Lakshadweep	—	—	
31. Daman & Diu	—	—	
32. Dadra & Nagar Haveli	—	—	
<b>TOTAL</b>	<b>608</b>	<b>354</b>	<b>56</b>

#### Planning Averts 130 Million Births

275. SHRI V. NARAYANASAMY: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to

(a) whether Governments attentionn has been drawn to the news item which appeared in "The Hindustan Times" dard 24.10.92 under the caption "Planning averts 130 million births" to the effect that our family

planning programme yielded better results in controlling population; and

(b) whether Government propose to proceed with family planning programme vigorously in future?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): (a) Yes, Sir.

(b) Yes, sir.